

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 321

IA-6674/2023 IA-6109/2022

In

IB-761(ND)/2021

IN THE MATTER OF:

M/s. Om Telecom Logistics Pvt Ltd.

Vs

MKY Constructions Pvt Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 05.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Hitesh Sachar, Ms. Anju Jain,
Mr. Anshul Singh Patel, Advocates.

For the Liquidator : Mr. Ishwar Mohapatra, Mr. Markandey Kr.
Singh,

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-6674/2023:-

The RoC and Income Tax Department to file their respective reports within one week.

List the matter on **02.08.2024**.

IA-6109/2022:-

The Applicant is directed to comply with the order dated 03.01.2024 and amend the prayers as directed vide order dated 05.07.2023 within three days. The Respondents are directed to file reply affidavit within one week.

List the matter on **02.08.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**